

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1394 OF 2003

BEFORE THE REGISTRAR M.K GUPTA

AMARJIT SINGH & ORS.

Appellant (s)

VERSUS

STATE OF PUNJAB
(With appln(s) for stay and office report)

Respondent(s)

Date: 23/02/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Bhargava V. Desai, Adv.

For Respondent(s)

Mr. K.K. Mahalik, Adv.
Mr. Kuldip Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellants to file additional documents within four
weeks, as last chance.

List again on 26.3.2010.

(M.K. GUPTA)
Registrar